

Declaration of Assets and Liabilities

2023-24.

Year.....

I, Chandeshwar Pd. Singh,

son/daughter/wife of

aged 60 years, belonging to

Bihar Vidhan Sabha.

service and presently working as office Attendent.

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given):

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	5,000/-	Nil			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	10,000/-	Nil			
(iii)	Bonds, Debentures and Shares in companies	—	—			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	—	—			
(v)	Motor Vehicles (details of make, etc.)	one bike BR0P5647	—			
(vi)	Jewellery (give details of weight and value)	100 gm gold.	30 gm (gold) 500 gm (silver)			
(vii)	Other assets, such as values of claims / interests	1 Lach T.V, Frize washing machine				

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Chandeshwar Pd. Singh

सत्यमेव जयते

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		Nil	Nil		
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value		Patna New Bazar Plot 13.6 sqft 20 lakh			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Nil	Nil		
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		—	Nil		
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI, BVM loan	25,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity	Nil	Nil

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DEFPS8740F	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA-999.

Gender :-

☐ (M/F)

Date of Birth :-

1 0 0 6 1 9 6 3 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly Secretariate.

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

MADHUBANI.

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee:

Designation:

Department:

Place: Patna.

Date: 02/02/2023.

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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